

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 217 of 2012

Dated : 28th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s) : Ms. Shruti Verma

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Ravin Dubey for R.1

ORDER

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.03.2013 after serving copy on the other side.

Post the matter for hearing on **17.04.2013**. In the meantime, Rejoinder, if any be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson